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Title : Introduction of the Electricity (Amendment) Bill, 2005.

MR. SPEAKER: There is a Supplementary List of Business. Shri Priyaranjan Dasmunsi has a Bill to introduce.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF ENERGY (SHRI PRIYA RANJAN DASMUNSI): I beg to move for leave to introduce a Bill further to amend the Electricity Act, 2003.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Electricity Act, 2003."

*The motion was adopted*[\[R17\]](#).

SHRI PRIYA RANJAN DASMUNSI: I introduce the Bill.

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